

Displaced rural farmers of Kashmiri Pandit community

2618. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has initiated packages which include specific compensation for the displaced rural farmers of Kashmiri Pandit community who have lost their land due to the 1990s' exodus, if so, the details thereof; and

(b) if not, whether Government intends to provide any compensation to the displaced rural farmers of Kashmiri Pandit community who have lost their land due to the 1990s' exodus, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The State Government of Jammu and Kashmir has already enacted the Jammu and Kashmir Immovable Property (Preservation, Protection and Restraint on Distress Sales) Act, 1997 and Rules there under. As per this Act, the concerned Deputy Commissioners are the Custodians of the immovable property of Kashmiri migrants. The Kashmiri migrants are eligible to get custody of their respective immovable property/land on return to the Kashmir valley. Therefore, there is no loss of land by Kashmiri migrants on account of their migration from the Kashmir valley during 1990's. Moreover, in order to prevent distress sale of the property by the Kashmiri migrants, the Divisional Commissioner, Kashmir has been empowered under the said Act to accord permission for alienation of the said property before the intended migrant enters into any agreement for sale of his/her property.

(b) Question does not arise in view (a) above.

Creation of model villages in border areas

2619. SHRI SANJAY SETH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has undertaken scheme to promote creation of model villages in border areas;

(b) if so, the objectives and details of the scheme thereof;

(c) the steps taken by Government to overcome the difficulties in the implementation of the scheme;

(d) whether there is any improvement in the related indices after the implementation of the scheme;

(e) if so, the State-wise distribution of the related indices; and